

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP/CA/106/2023
NAME OF THE PETITIONER : The ROC, Coimbatore
NAME OF THE RESPONDENT(S) : THSB Chits Funds Pvt Ltd & 2 ORS
UNDER SECTION : Sec 252(1) of CA, 2013

ORDER

Ld. Counsel Mr.C.Samivel appears for the Petitioner.

Ld. Counsel for the Petitioner is directed to serve copy of the application on the Respondent and file Affidavit of Service.

List the Petition on **20.12.2023** awaiting report of ROC and hearing.

— Sd —

**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

ss

— Sd —

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**